

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25892/2013

(Arising out of impugned final judgment and order dated 06/03/2013 in WT No. 354/2006 passed by the High Court of Judicature at Allahabad)

ASSESSING OFFICER, TEXTILES COMMITTEE

Petitioner(s)

VERSUS

M/S. PREMIUM SUITING PVT.LTD. & ANR.

Respondent(s)

(With appln. (s) for permission to file additional documents and interim relief and office report)
(For final disposal)

Date : 27/01/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s) Mr. Siddhartha Dave, Adv.
Mr. Chirag M. Shroff, Adv.
Mr. Bhaskar Das, Adv.

For Respondent(s) Mr. Tanmaya Agarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

(Meenakshi Kohli)
Court Master

(Jaswinder Kaur)
Court Master